

ODC-3

ORDER SHEET

GA 1026 of 2018

CS 2 of 2017

GA 117 of 2017

IN THE HIGH COURT AT CALCUTTA
Ordinary Original Civil Jurisdiction
ORIGINAL SIDE

LINDSAY INTERNATIONAL PRIVATE LIMITED & ORS.
Versus
LAXMI NIWAS MITTAL & ORS.

BEFORE:

The Hon'ble JUSTICE MOUSHUMI BHATTACHARYA

Date : 3rd February, 2020.

Appearance:

Mr. S. K. Kapur, Sr. Adv.

Mr. Rudraman Bhattacharyay, Adv.

Ms. Priyanka Prasad, Adv.

Mr. S. R. Kakrania, Adv.

Mr. Tanuj Kakrania, Adv.

...for the plaintiff

Mr. Hirak Kumar Mitra, Sr. Adv.

Mr. Ratnanko Banerji, Sr. Adv.

Ms. Suchismita Chatterjee, Adv.

Mr. S. Roy, Adv.

... for the defendant no.1

Mr. Siddhartha Mitra, Sr. Adv.

Mr. Domingo Gomes, Adv.

... for the defendant no.3

Mr. Jishnu Saha, Sr. Adv.

Mr. Siddhartha Datta, Adv.

Ms. Surabhi Binani, Adv.

Mr. A. Prakash, Adv.

Mr. U. Maria, Adv.

...for the defendant nos. 2, 4 - 6, 8 - 24, 25 - 30 & 32 - 38

Mr. T.K. Bose, Sr. Adv.

... for the defendant no.39

Mr. Anindya Mitra, Sr. Adv.
Mr. Jishnu Chowhdury, Adv.
Ms. Anshumala Bansal, Adv.
Mr. A. Deb, Ad.
Mr. Ayush Jain, Adv.
Ms. Arti Bhattacharyya, Adv.
... for the defendant nos. 41 & 42

Mr. Pratik Ghosh, Adv.
Mr. Rishad Medora, Adv.
Mr. Ishan Saha, Adv.
Mr. Avishek Roy Chowhdury, Adv.
... for the defendant no. 40.

The Court : Heard learned counsel appearing for the plaintiffs/petitioners and the defendants/respondents on the plaintiffs' interlocutory application.

Since learned counsel appearing for the plaintiffs requests that the matter be taken up in the coming week on his personal ground, list all these applications on 12th February, 2020.

It is submitted by the advocate-on-record appearing for the respondent nos.39, 41 and 42 that their applications under Section 8 of the Arbitration and Conciliation Act, 1996, pending before another Court, were released by an order dated 27th January, 2020.

List these application being GA No.174 of 2017, GA No.175 of 2017 and GA No.176 of 2017 on the returnable date.

(MOUSHUMI BHATTACHARYA, J.)